

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 311 OF 2019**

**Dated: 15<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Jhajjar KT Transco Private Ltd.**

**...Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission &  
Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Aparajita Upadhyay

Counsel for the Respondent(s) :

**ORDER**

Admit.

Appearance of Respondent No. 2 as well as objections shall be filed  
within six weeks.

List the matter on **09.01.2020.**

**(Ravindra Kumar Verma)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**